

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 5th May, 2020

No.HC.VII-138/2019/1936/A. The following newly appointed Officers in Grade-III of the Assam Judicial Service, posted vide High Court's Notification No.HC.VII-14/2020/1068/A dated 24.02.2020, are allowed to conclude their attachment period with the respective District Courts on 08.05.2020 and on being released, they are allowed to travel to their home town/ place of residence and directed to attend online training through Video Conference from their respective residence with effect from 11.05.2020, till further orders:-

Sl. No.	Name of the Officers	Designation
1.	Smti Deepsikha Das	Judicial Magistrate, 1 st Class, Dibrugarh
2.	Shri Dhiren Pegu	Munsiff No.2, Tinsukia
3.	Smti Manashi Mandal	Munsiff No.3, Karimganj
4.	Shri Bhaskar Das	Munsiff No.2, Jorhat
5.	Smti Chandrama Talukdar	Munsiff No.2, Goalpara
6.	Smti Lipika Roy	Judicial Magistrate, 1 st Class, Chirang, Kajaigaon
7.	Smti Bebika Kuli	Judicial Magistrate, 1 st Class, Dhemaji
8.	Smti Priyanka Saikia	Munsiff No.2, Sonitpur, Tezpur
9.	Smti Madhumita Naroh	Judicial Magistrate, 1 st Class, Golaghat
10.	Shri Chandan Saikia	Judicial Magistrate, 1 st Class, Hailakandi
11.	Smti Alisha Akhtar	Munsiff No.2, Dhubri
12.	Shri Prasurjya Pran Phukon	Judicial Magistrate, 1 st Class, Dhubri

By Order,
Sd/- R.A. Tapadar,
REGISTRAR (JUDICIAL)

Memo No.HC.VII-138/2019/1937-1950/A.

Dated 05.05.2020

Copy forwarded for information and necessary action to:-

1. The L.R. and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati for information and necessary action.
(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA & DA as admissible under the Rules.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance)/ (Administration), Gauhati High Court, Guwahati.
5. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District and Sessions Judge, Dibrugarh/ Tinsukia/ Karimganj /Jorhat/ Goalpara/ Chirang, Kajaigaon/Dhemaji/Sonitpur, Tezpur/ Golaghat /Hailakandi /Dhubri. He/She is requested to inform the concerned Officer(s) of his/her District accordingly.

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7. The Chief Judicial Magistrate, Dibrugarh/ Tinsukia/ Karimganj/ Jorhat/ Goalpara/Chirang,Kajalgaon/Dhemaji/Sonitpur,Tezpur/ Golaghat /Hailakandi /Dhubri.
8. The Joint Registrar (PM&P)/(Judicial)/(Vigilance)/(Recruitment), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. All Officers concerned.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial), Gauhati High Court, Guwahati.
- ✓ 13. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.
14. The C.A. to Registrar General/ (Registrar (Judicial), Gauhati High Court, Guwahati.

(The list of Officers here-in-above is not necessarily in order of seniority.)

R. A. Tapadar
05.05.20

REGISTRAR (JUDICIAL)
GAUHATI HIGH COURT, GUWAHATI

NBq40.
05/05/2020.